

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3283**

**TO BE ANSWERED ON THE 06<sup>TH</sup> DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)**

**WOMEN IN CAPF**

**3283.        SHRIMATI K. MARAGATHAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government has recently published new rules allowing women to apply as direct entry officers in the border guarding force Indo-Tibetan Border Police;**

**(b) if so, the details thereof;**

**(c) whether the Government has allowed women to apply as direct entry officers in ITBP as all restrictions have been lifted on women; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJITU)**

**(a) to (d) Women have been allowed direct entry as Assistant Commandant (General Duty) in ITBP by amending the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'A' Posts), Recruitment Rules, 2010 w.e.f. 11.05.2015.**

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